

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

APPEAL No.36 of 2022 (SZ)

Disha-A Life School and
P.K.D. College of Education
Rep. by its Correspondent,
Kulikapalayam Pirivu,
Kurumbapalayam Village ,
Achipatti Post,
Pollachi – 642 002 and Another

...Appellants

Vs

M/s. Hitech Die Cast (P) Ltd.,
Rep. by its Director Mr. Vasudevan,
S.F.No.77/1, and 2, 101 Part,
Kurumbapalayam Village,
Pollachi – 642 002 & others.

...Respondents

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Filed by
Thiru. Sai Sathya Jith
Advocate, Chennai.

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Pollachi & others

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**REPORT FILED ON BEHALF OF THE 3RD, 4TH & 5TH RESPONDENTS
TAMIL NADU POLLUTION CONTROL BOARD**

I, R.Rajamanickam, S/o.P.M.Ramasamy, Hindu, aged about 58 years, having office at No. 76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the 3rd, 4th & 5th Respondents Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that as per the orders of the Hon'ble NGT dated 19.12.2022, the Board has already filed Joint Inspection Report on 13.03.2023 and this report may be taken up as part and parcel along with the joint Inspection Report.

3. It is respectfully submitted that the Hon'ble Tribunal in its order dated 29.03.2023 directed inter alia as follows:

“The Tamil Nadu Pollution Control Board has to file a report suggesting any other additional measures which would bring down the pollution and the same has to be implemented by the respondents Nos.1 and 2 as well as by the applicants”.


19/4/2023
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

4. It is respectfully submitted that, the unit of M/s Unicast Alloys Private Limited, M/s Hi-tech Die Cast Private Limited & M/s Disha – A Life School was earlier inspected on 24.03.2023 by the TNPCB officials. During inspection the following were observed:

- i. The appellant school of M/s Disha-A life school has developed the green belt with casuarina & other trees. It was reported by the school authorities that they have planted Giganteus Bamboo (*Dendrocalamus giganteus*) saplings of 5 numbers on trial basis and it will grow upto 120 ft. Hence school authorities planned to plant a saplings of above species within a year to mitigate air pollution. Hence the school may be advised to plant the above species as an additional green belt.
- ii. On respondent unit side, it has already developed the green belt in the available land. The unit has also provided compound wall with tin sheets along the boundary between the unit and school. There is no vacant land between the unit and the school to develop the additional green belt.
- iii. The unit has already provided adequate APC measures to the source emission. However, fugitive dust emission is noted on the roads during transportation of the materials.
- iv. The unit has provided hand operated road sweeping machine of three numbers. The unit is advised to increase the frequency of cleaning in the road through road sweeping machine.

However, the unit may be instructed to improve the version of road sweeping machine by procuring mechanical road sweeping machines. The school may be advised to clean the roads frequently either manually or mechanically.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders


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as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

R. Rajamanickam 19/4/2023
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, R. Rajamanickam, S/o. P.M.Ramasamy, working as Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032, do hereby submit that the contents of above report are true to the best of my knowledge through records.

R. Rajamanickam 19/4/2023
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

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POLLUTION CONTROL BOARD.**

**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date:19.04.2023.

Date of hearing on:20.04.2023

